

[Shri S. V. Ramaswamy]

amda section were in progress during this period and blocks had to be granted for completing this work. This hampered the free movement of traffic in this area. In spite of these difficulties the Railways have kept up the loading at a fairly satisfactory level.

It is also expected that the Rourkela Steel Plant will switch over its supplies to Barsua mines in stages sometime from January 1961. This area will be relieved of the pressure of movement of iron ore to the Rourkela Steel Plant next year and to that extent be able to despatch more iron ore for export.

I am fully conscious that the movement of iron ore from this area should be stepped up and all possible steps in this connection are already being taken.

12.08 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing Monday, the 29th August, 1960 will consist of:—

- (1) Consideration of any item of business carried over from today's Order Paper;
- (2) Discussion and voting on the Supplementary Demands for Grants (General) for 1960-61
- (3) Consideration and passing of—

The Central Excises (Conversion to Metric Units) Bill, 1960;

The Standards of Weights and Measures (Amendment) Bill, 1960;

The Indian Trade Unions (Amendment) Bill, 1960;

- (4) Discussion on the oil policy of the Government of India with special reference to the import of crude oil from abroad on a motion to be moved by Shri Badakumar Pratap Ganga Deb Bamra on 29th August, at 4 p.m.
- (5) Discussion on the present international situation and the policy of the Government of India in relation thereto on a motion to be moved by the Prime Minister on the 31st August, after disposal of questions;
- (6) Discussion on the Report of the Parliamentary Delegation on situation in Assam, on Thursday, September 1, 1960.

As it was your desire, Sir, that two days be set apart for discussion on Assam situation, it is proposed that the House may sit on Saturday, the 3rd September and Private Members' Business on Friday, the 2nd September, be taken up between 2 p.m. and 4-30 p.m. on Saturday. I hope the House will agree to it. The debate on Assam situation may be continued for the whole day on Friday and up to 2 p.m. on Saturday.

Mr. Speaker: Is Saturday a holiday or a working day?

Shri Satya Narayan Sinha: For Parliament it is not a working day.

Mr. Speaker: So, we shall have to sit on Saturday, the 3rd September, 1960 also. That is because of the pressure of work. I hope hon. Members would not have any objection to sit on Saturday.